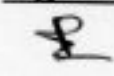


ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2019

NAME OF THE COMPANY: Durgesh Parmarathi & Anr. Vs. Ayurvedalaya India Ltd. & others.

SECTION OF THE COMPANIES ACT: 241/242 of Companies Act 2013

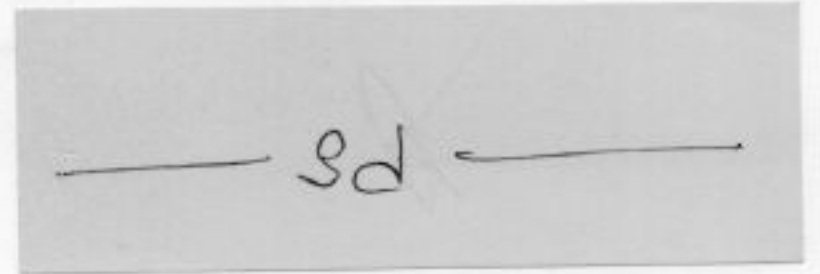
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Prakhar Srivastava	Advocate	Respondent	
2.				

None for the petitioner.

Sh. Prakhar Srivastava, Advocate for respondent is present.

At the request of learned counsel for the respondent, list the matter on 1<sup>st</sup> November, 2019.

**Dated: 27.09.2019**



**A.R.K SINHA  
MEMBER (J)**